

S.No.7

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
SPECIAL BENCH**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
20-01-2023 AT 02:30 PM**

**Company Petition IB/23/2022**  
U/s 10 of IBC, 2016

**IN THE MATTER OF:**

Asmitha Microfin Ltd

**...Petitioner**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. K.K SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Ld. Counsel Shri. Y Suryanarayana for the Petitioner, Ld. Counsel Shri. G P Yash Vardhan for SBI, Ld. Counsel Shri. Sreenitya Tirumalasetty for Indian Bank and Ld. Counsel Ms. Bhargavi for SIDBI present.

This being a special bench matter adjourned to 16.02.2023.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**